

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.53
TP (Co. Act.)- 16(PB)/2023
Old CP No. 363/2016

IN THE MATTER OF:

Thejo Engineering Limited Petitioner/Applicant
Vs.
Kee Projects Limited. (Formerly Known As Shree Respondent
Conveyors System Pvt. Ltd.

Order under Section 433(e)/433(f) of Companies Act, 1956

Order delivered on 03.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Saurabh Bhargava, Adv. (Appearance not
makred)
For the Respondent : Mr. Vijay Shankar, Respondent in person

ORDER

Ld. Counsel Mr. Saurabh Bhargava appeared through VC on behalf of the Petitioner.

Respondent, Mr. Vijay Shankar also appeared in person through VC and sought liberty to argue his case either himself or with a new counsel. He is permitted to do so.

At request of the Respondent as a as last chance, list the matter again for a physical hearing **on 12.08.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)